

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:655
ANSWERED ON:03.12.2004
DEVELOPMENT OF WASTELAND
Rana Shri Kashi Ram;Yadav Shri Giridhari

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented the wasteland development programme in the country;
- (b) if so, the details thereof, State-wise;
- (c) the district-wise number of farmers covered and benefited under this Scheme as on date, State-wise;
- (d) whether the Government has reviewed the wasteland development scheme during the last two years; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) & (b) Yes, Sir. The Department of Land Resources in the Ministry of Rural Development is implementing the Integrated Wastelands Development Programme (IWDP) for treatment of wastelands/degraded lands. The States covered under this programme are Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, Uttaranchal & West Bengal. Details of projects sanctioned State-wise are shown in the Annexure.

(c) The people including farmers living in and around the project area in the district of the State are benefited under this Programme by way of getting employment opportunities, soil & moisture conservation, increase in food production/fodder/water table and per unit production.

(d) & (e) Yes, Sir. The Government has reviewed the wasteland development programme during the last two years. With the result, the new Hariyali Guidelines has come into effect from 1.4.2003.